

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 1235**

**TO BE ANSWERED ON THE 18th DECEMBER, 2018 / AGRAHAYANA 27, 1940
(SAKA)**

EXTENSION OF NRC

1235. SHRI PRASUN BANERJEE:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether there is any proposal to extend the National Register of Citizens (NRC) to States other than Assam; and

(b) if so, the details thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HANSRAJ GANGARAM AHIR)**

(a): National Register of Citizens (NRC) Assam was prepared in 1951 as a non-statutory process by recording particulars of all the persons enumerated during 1951 Census. The exercise to update NRC 1951 is being conducted under the special provisions in respect of State of Assam under the Citizenship Act, 1955 and the Citizenship Rules, 2003. At present there is no proposal to extend the National Register of Citizens to States other than Assam.

(b): Question does not arise.
